

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 10th March, 2026

NO. LJ (B).3/2021/27 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Executive Magistrates in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (GHADC), 2026 within South West Garo Hills District :-

SECTOR OFFICERS :

SL. NO.	Names of Officers and Designation
1.	Dr. Aba Liptos K. Marak, AH & Vety Officer & I/C BDO Purakhasia C&RD Block.
2.	Shri Worthy Bonkam M Sangma, Asstt. Engineer.
3.	Smti Giting Ripamchi R. Marak, Agriculture Dev. Officer.
4.	Shri Jeremy N Sangma, Industrial Promotion Officer.
5.	Smti Witty Marak, CDPO Betsaing.
6.	Smti Sanghita Panto Marak, BADO, Kalaichar.
7.	Smti Minchi Lorellie G. Momin, SDAO.
8.	Smti Leni Bethrine K. Sangma, Asstt. Labour Commissioner.
9.	Shri Chingchang D. Sangma, Inspector of Legal Metrology.
10.	Shri Tasek R. Marak, Functional Manager.
11.	Shri Cherak Flint R. Marak, Functional Manager.
12.	Shri Deepjoyti Koch, Horticulture Dev. Officer.
13.	Shri Ruben Carlos M Marak, BADO Ampati.
14.	Dr. Bannie Balsrang M Sangma, A.H. Vety Officer.
15.	Shri Divyajoti Hajong, Labour Inspector.
16.	Shri Sean Sengchang T. Sangma, General Manager.
17.	Shri Collin Jeffrey Ch. Marak, Tourist Officer.
18.	Shri Lemark K Sangma, Asst. Executive Engineer.
19.	Romeo R. Marak, Horticulture Dev. Officer.
20.	Smti Salsara S Sangma, Soil & Water Conservation officer.

21.	Shri Apojit Koch, Horticulture Dev. Officer.
22.	Smti Charlene B Sangma, Labour Inspector, Betasing.
23.	Shri Nazario Silgam K Marak, Asstt. Engineer.
24.	Smti Silningchi M. Sangma, Executive Engineer.
25.	Shri Cameron R. Marak, Asstt. Engineer.
26.	Dr Dayana D. Sangma, A.H. Vety Officer.
27.	Smti Macklora A. Sangma, Asst. Engineer.

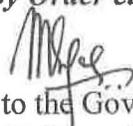
Sd/-
(*M.M. Sangma*),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 3/2021/27-A,

Dated Shillong, the 10th March, 2026

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (Election), South West Garo Hills District with reference to letter No. SWGHA/EL.78/INVESTITURE/3036/3, dt. 10th March, 2026.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
